

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2014**

**TO BE ANSWERED ON THE 03<sup>RD</sup> MARCH, 2020/ PHALGUNA 13, 1941 (SAKA)**

**INVESTIGATION INTO PULWAMA TERROR ATTACK**

**2014. SHRI MANISH TEWARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the status of the investigation into the Pulwama terror attack on 14th February, 2019;**

**(b) whether the National Investigation Agency has filed a chargesheet in this regard and if not, the reasons therefor;**

**(c) whether all the perpetrators of the said attack have been neutralized, if so, the names of the alleged attackers and the dates on which they were neutralized and the police/paramilitary/military force responsible for the same;**

**(d) whether investigations have revealed the source of the explosives used in the attack;**

**(e) the agency/instrumentality/individual in Pakistan which masterminded the said attack;**

**(f) whether the investigation agency has been able to piece together the chain of events, circumstances and conspiracy leading upto the attack and if so, the details thereof; and**

**(g) whether a recently arrested DSP of the J&K police was in any manner connected with either the Pulwama attack or the attack on the Indian Parliament in December 2001 and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (g): National Investigation Agency (NIA) registered a case on 20.02.2019 with respect to attack on Convoy of CRPF personnel at Pulwama, Jammu & Kashmir. Investigations by NIA have revealed linkage of the terrorist module of the proscribed terrorist organization Jaish-e-Mohammed, which was responsible and execution of this attack. The case is under investigation at present.**

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